

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 06<sup>th</sup> March, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 29/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors. <i>(Running Marriage Garden in Lake Areas and Noise Pollution)</i>	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr.Om.ShankarShrivastava,Adv Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Sandeep Singh Adv. (CPCB) Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. DharamveerSharma,Adv. Mr. V.H.Vaswani, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 159/2014(CZ) <b>(M.A.No.480/15)</b> <b>(M.A.No.502/15)</b> <b>(M.A.No.503/15)</b> <b>(M.A.No.572/15)</b>	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr.RohitSharma,Adv.R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 57/2015 (CZ) <b>(M.A.No.66/17)</b>	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav,Adv.	
4.	Original Application No. 70/2016(CZ)	Rajesh Kumar Dheru Vs. Megharaj Singh Shekhawat	Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
6.	Original Application No. 46/2016(CZ) <b>(M.A.No.1071/16)</b>	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Shantanoo Saxena, Adv.	

7.	Original Application No. 93/2016(CZ) <b>(M.A.No.712/16)</b> <b>(M.A.No.40/17)</b> <b>(M.A.No.81/17)</b>	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Shantanoo Saxena, Adv.	
8.	Original Application No. 54/2015(CZ)	Babulal Jajoo (Water Bodies Rajasthan) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv.	
9.	Original Application-= No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Archana Tiwari, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv	
10.	Original Application No. 106/2015(CZ) <b>(M.A.No.731/16)</b> <b>(M.A.No.802/16)</b> <b>(M.A.No.803/16)</b> <b>(M.A.No.953/16)</b> <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application No. 40/2015(CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 142/2016(CZ) <b>(M.A.No.01/17)</b>	Tribunal at its Own Motion Vs. State of M.P.	All Residency, Shakti Nagar Colony, Bhopal, Applicant Mr. Rajeev Jain, Adv. Mr. Aditya Khandelkar, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)